HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2024 in MAC App./12/2024/(Filing No.)

THE NEW INDIA ASSURANCE CO. LTD.

APPLICANT

VERSUS

SUKMIT THAPA RESPONDENT

Date: 23.04.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Dipayan Roy, Advocate.

ORDER

Notice issued to the Respondent is returned with the report that the addressee is deceased.

The Applicant seeks to take steps in this context.

Let steps be taken.

List on 09-05-2024.

Judge 23.04.2024